

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,  
SECTION I, DATED THE 31<sup>st</sup> AUGUST, 2021]

**LOK SABHA SECRETARIAT**  
**(TABLE OFFICE)**

PARLIAMENT HOUSE,  
NEW DELHI-110001.

31 August, 2021  
Bhadra 9, 1943 (Saka)

**NOTIFICATION**

No. 37/1/(VI)/2021/T. The following order by the President dated the 31<sup>st</sup> August, 2021 is published for general information:-

“In exercise of the powers conferred upon me by sub-clause (a) of clause (2) of article 85 of the Constitution, I hereby prorogue the Lok Sabha.

August 31, 2021

Ram Nath Kovind,  
PRESIDENT”

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**P. C. TRIPATHY**  
**JOINT SECRETARY**

No. 37/1/(VI)/2021/T

31 August, 2021  
Bhadra 9, 1943 (Saka)

Copy forwarded for information to:-

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- (2) All Officers and Branches of Lok Sabha Secretariat.

*Pest.*  
*31.8.2021*  
**(P. C. TRIPATHY)**  
**JOINT SECRETARY**